# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

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#### ORDER

### No.: 817 of 2025/RG

#### Dated: 6 .06.2025

In the interest of administration, Mrs. Fakhar un Nissa, Munsiff, Pampore and Mrs. Uzma Amin, Principal Magistrate, Juvenile Justice Board, Pulwama shall swap their respective place of postings with immediate effect.

#### By Order.

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Registrar General (Officiating) Dated: 6 .06.2025

## No.:31007-37/RG/GS

Copy of the above forwarded to the:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh; Secretary to Hon'ble Mr./Mrs. Justice
- ..... for information of their Lordships.
- 3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
- 4. Director, J&K Judicial Academy, Srinagar;
- 5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
- 6. Registrar (I.T) Computers, High Court of J&K and Ladakh, Srinagar; 7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
- ..... for information
- 8. Principal District and Sessions Judge, Pulwama;
- 9. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar;
- 10. Concerned Judicial Officers
- 11. Director Finance, High Court of J&K and Ladakh, Jammu.
  - ...... For information and necessary action.
- 12. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
- 13. Incharge Statistical Section, High Court of J&K and Ladakh Main Wing, Srinagar for information;
- 14. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
- 15. Order File.

Registrar General (Offic